NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Dated: 16.12.2019
NOTICE

Take notice that the following matter listed on 17.12.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 185-186 of 2018 **Part Heard**	Anil Chandanmal Singhvi Vs. Union of India & Ors. **With**	Mahesh Agarwal	Shally Bhasin-R1
2.	Comp. App. (AT) No. 187-188 of 2018 **Part Heard**	Devendra Kumar Agrawal Vs. Union of India & Ors. **With**	Mahesh Agarwal	Shally Bhasin-R1
3.	Comp. App. (AT) No. 189-190 of 2018 **Part Heard**	Sunil Hasmukhlal Shah Vs. Union of India & Ors. **With**	Mahesh Agarwal	Shally Bhasin-R1
4.	Comp. App. (AT) No. 192 of 2018 **Part Heard**	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. **With**	D Simon	Shally Bhasin-R1
5.	Comp. App. (AT) No. 196-197 of 2018 **Part Heard**	Jigish Shantilal Sonagara Vs. Union of India & Ors. **With**	Mahesh Agarwal	Sanjay Shorey
6.	Comp. App. (AT) No. 198-199 of 2018 **Part Heard**	Berjis Desai Vs. Union of India & Ors. **With**	Mahesh Agarwal	Sanjay Shorey
7.	Comp. App. (AT) No. 200-201 of 2018 **Part Heard**	NishaDutt Vs. Union of India & Ors. **With**	Mahesh Agarwal	Sanjay Shorey
8.	Comp. App. (AT) No. 202-203 of 2018 **Part Heard**	Prashant Desai Vs. Union of India & Ors. **With**	Mahesh Agarwal	Sanjay Shorey
9.	Comp. App. (AT) No. 204-205 of 2018 **Part Heard**	Manjay Prakash Shah Vs. Union of India & Ors. **With**	MishaRohtagiMohta	Sanjay Shorey
10.	Comp. App. (AT) No. 206-207 of 2018 **Part Heard**	DiwangSunderrajNeralla Vs. Union of India & Ors. **With**	MishaRohtagiMohta	Sanjay Shorey
11.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

	Part Heard	**With**		
12.	Comp. App. (AT) No. 209 of 2018 **Part Heard**	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

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By Order

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Registrar